

**Title:** Regarding notice for admissibility of Adjournment Motion on the hike in the petroleum prices.

MR. SPEAKER: Now, the House will take up the `Zero Hour`.

Shri Sis Ram Ola.

...(Interruptions)

DR. GIRIJA VYAS (UDAIPUR): Sir, you have called me yesterday. Kindly allow me to speak after him. The matter is the same.  
...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, we have given a notice for an Adjournment Motion on the hike in the petroleum prices.  
...(Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, we will decide the matter in the Business Advisory Committee meeting.

...(Interruptions)

SHRI BASU DEB ACHARIA : Adjournment Motion cannot be decided in the BAC meeting. ...(Interruptions)

MR. SPEAKER: We will decide in what form this matter can be discussed in the Business Advisory Committee meeting.

...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, you will have to decide it just now. ...(Interruptions)

MR. SPEAKER: You have given a notice for an Adjournment Motion. I have taken note of it. We will decide in what form this matter can be discussed in the BAC meeting.

...(Interruptions)

SHRI BASU DEB ACHARIA : It has to be decided on the floor of the House. ...(Interruptions)

MR. SPEAKER: I am calling one by one.

SHRI BASU DEB ACHARIA : Sir, you allow us to say on this matter. ...(Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, you have given a notice for an Adjournment Motion. We will decide in what form this matter can be discussed in the Business Advisory Committee meeting.

...(Interruptions)

MR. SPEAKER: Yesterday we have discussed one Adjournment Motion. About the other one, we will decide in what form it can be discussed in the BAC meeting.

...(Interruptions)

**श्री शिशु राम ओला (झुंझुनू)** : अध्यक्ष महोदय, आपने मुझे राजस्थान के अकाल के उमर कुछ कहने के लिए आदेश दिया है। **â€(€** ( व्यवधान)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, under the rules, you have to give your decision on the admissibility or otherwise. ...(Interruptions)

MR. SPEAKER: It is under my consideration.

SHRI SOMNATH CHATTERJEE : Sir, if you are kind enough to say that there will be a full-fledged discussion on this matter, then it is a question of fixing a date because we cannot give up the issue. There are compromises on the part of the NDA allies. They have surrendered and they have succumbed. ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): They are equally divided. ...(Interruptions)

MR. SPEAKER: It is under my consideration.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Sir, it is unfortunate that the Opposition is divided on these important issues.  
...(Interruptions)

SHRI SOMNATH CHATTERJEE : No, Sir. I would like to ask Shri Yerrannaidu as to why they have gone back.  
...(Interruptions) Let us know as to what is the attitude of NDA allies. ...(Interruptions) Shri Ram Naik, why are you going? Please wait for a minute.

All these pittances and all these gimmicks do not help the interest of the people and the country. We want to have a discussion on this issue. We have brought in an Adjournment Motion. Ordinarily it should be discussed. Sir, if you assure us that there will be a full-fledged discussion on this matter at an early date, certainly we shall abide by your kind decision.

MR. SPEAKER: We will decide how and in what form we have to discuss the matter.

...(Interruptions)

SHRI SIMRANJIT SINGH MANN (SANGRUR): There has been a massacre.

**अध्यक्ष महोदय :** आप बैठ जाइए। आपको भी बोलने का मौका मिलेगा।